NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)	-	For orders	230/ 232	Microchip Technology (India) Pvt.
No.45/				Ltd.
DD /2017	-	ı		

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
3 SHREYAS.A 9036118414	Petitioner	Should!
for VGB Ausociates 2) Sinchara.M.R (9945320087)	Rocko	Sinclar M.R.

ORDER

Counsel for Petitioner is present. We have heard the Counsel for Petitioner as well Standing Counsel for ROC & R.D. It is again listed for orders on 14/12/2017.

Member (T)

Member (J)